



RBI/2020-21/85

DOR.AML.No.32/14.06.001/2020-21

January 25, 2021

The Chairpersons/ CEOs of all the Regulated Entities

Madam/Dear Sir,

Implementation of United Nations Security Council Resolution (UNSCR) - 1518 (2003) Sanctions Committee List – Updated UNSCR 1518 list and Removal of Two Individuals from the Sanctions List

Please refer to Section 51 of our [Master Direction on Know Your Customer dated February 25, 2016 as amended on December 18, 2020](#), in terms of which “Regulated Entities (REs) shall ensure that in terms of Section 51A of the Unlawful Activities (Prevention) (UAPA) Act, 1967, they do not have any account in the name of individuals/entities appearing in the lists of individuals and entities, suspected of having terrorist links, which are approved by and periodically circulated by the United Nations Security Council (UNSC).” Further, in terms of Section 53 of the Master Direction, REs have to take note of other UNSC Resolutions circulated by the Reserve Bank in respect of any other jurisdictions/ entities from time to time.

2. In this regard, it is advised that the UNSC Committee established pursuant to resolution 1518 (2003) has approved the removal of the following individuals from its List of Individuals and Entities subject to the assets freeze set out by paragraphs 19 and 23 of Security Council resolution 1483 (2003) adopted under Chapter VII of the Charter of the United Nations.

A. Individuals

IQi.031 Name: 1: ZUHAIR 2: TALIB 3: ABD-AL-SATTAR 4: AL-NAQIB

Name (original script): زهير طالب عبد الستار النقيب

Title: na Designation: na DOB: Approximately 1948 POB: na Good quality a.k.a.: na Low quality a.k.a.: na Nationality: Iraq Passport no: na National identification no: na Address: na Listed on: 27 Jun. 2003 Other information:

IQi.033 Name: 1: AMIR 2: RASHID 3: MUHAMMAD 4: AL-UBAIDI

Name (original script): عامر راشد محمد العبيدي

Title: na Designation: na DOB: 1939 POB: Baghdad, Iraq Good quality a.k.a.: na Low quality a.k.a.: na Nationality: Iraq Passport no: na National identification no: na Address: na Listed on: 27 Jun. 2003 Other information:

3. The UNSC press release concerning the amendment to the list is available at URL: <http://www.un.org/securitycouncil/sanctions/1518/press-releases> and the latest version of the Sanctions list pertaining to Iraq is available at: <http://www.un.org/securitycouncil/sanctions/1518/materials>

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हिंदी आसान है, इसका प्रयोग बढ़ाएँ

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4. An updated and consolidated list of all the Sanction Committees is available at the following URL: www.un.org/securitycouncil/content/un-sc-consolidated-list.

5. REs are advised to take note of the aforementioned UNSC communication and ensure meticulous compliance.

Yours faithfully,

(Vivek Srivastava)
General Manager